

**NATIONAL COMPANY ~~LA~~W TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.59/BB/ 2017	-	For hearing	230/ 232	SJD Advisory Services Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) *Venkaiah Kumar* *for* *to* *of*

[Signature]

2) *Ajay P. Johnson*
SPJ Legal

For petitioner

[Signature]

ORDER

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC, Karnataka is not present. List it on 09.02.2018.

[Signature]
Member (T)

[Signature]
Member (J)